


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 209/ 16	TP 81/17	Hearing	433(e)	Janardhana K.Vs.Cranes Software Int.Natl.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
33.	SURABHI.B.2 9901911636	PETITIONER	

ORDER

Counsel for petitioner is present. Registry raised some objections. Counsel is directed to comply those objections. List it on 27/09/2017.


MEMBER(J)


MEMBER(T)